NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT– I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.01.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Simpson & Company Ltd

MAIN PETITION NUMBER : CP/1409(CHE)/2019

(IA/MA) APPLICATION NUMBERS

MA(CA)/99(CHE)/2021

ORDER

The Applicant led by senior Counsel Mr. Arvindh Pandian and the Respondent is represented by the Ld. Counsel Ms. Ranjana Jain through video conferencing mode.

At request, list the matter on **15.02.2023** for further hearing.

-Sd-

(SAMEER KAKAR)
MEMBER (TECHNICAL)

-Sd-

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT

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